**NATIONAL COMPANY LAW TRIBUNAL**
**COURT ROOM NO. 1,**
**MUMBAI BENCH**

**Item No. 41**
IA 877/2024
In
C.P. (IB)/6(MB)2023

CORAM:
**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)**
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**
ORDER SHEET OF THE HEARING ON **10.04.2024**

NAME OF THE PARTIES: HEWLETT PACKARD FINANCIAL SERVICES(INDIA) PRIVATE LTD
V/s
NUFUTURE DIGITAL (INDIA) LIMITED

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. Ms. Shaivi Bhamaria, Ld. Counsel for the Financial Creditor present. Mr. Harsh S. Moorjani, Ld. Counsel for the Respondent.
2. Ld. Counsel for the Financial Creditor seeks some time as the arguing counsel is not available.
3. Ld. Counsel for the Respondent has informed that Financial Creditor served one additional affidavit yesterday evening and seeks time to peruse the same.
4. List this matter on 24.04.2024 for final hearing.

Sd/- Sd/-

**PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT**
**MEMBER (TECHNICAL) MEMBER (JUDICIAL)**
**/NP/**